

शिक्षा मंत्री के सभासचिव (डा० एम० एम० दास) : (क) १८ छात्रवृत्तियां दी गई थीं और उन में से दो १९५४-५५ के वर्ष की दूसरी छमाही के लिये बन्द कर दी गई थीं ।

(ख) तथा (ग) क्योंकि इन हालतों में उम्मीदवारों को १९५४-५५ के वर्ष की दूसरी छमाही में कोई छात्रवृत्ति नहीं दी गई थी उन की छात्रवृत्ति को १९५५-५६ के वर्ष में दोबारा जारी करने का प्रश्न नहीं उठता । परन्तु यदि वे पिछली वार्षिक परीक्षा को पास करके अगली कक्षा में दाखिल कर दिये जाते हैं और छात्रवृत्ति के लिये समय पर प्रार्थना-पत्र भेजते हैं, तो उन को १९५५-५६ में नई छात्रवृत्ति देने पर विचार किया जा सकता है ।

Visual Aids

54. **Shri S. N. Das** : Will the Minister of Education be pleased to state:

(a) whether a new unit has recently been set up in the Ministry for the production of simple non-projected visual aids; and

(b) if so, what are the lines of developments undertaken so far?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das) : (a) Yes.

(b) It has been decided to take up the preparation of non-projected visual aids useful in (i) Social Education (ii) Secondary Education.

हिन्दी शब्द

५५. { श्री एस० एम० दास :
श्री कृष्णाचार्य जोशी :
श्री डी० सी० शर्मा :

क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सेना में प्रयोग में आने वाले कम-उ के शब्दों के हिन्दी पर्यायवाची शब्दों के सम्बन्ध में सरकार को कोई सुझाव प्राप्त हुये हैं ; और

(ख) यदि हां, तो क्या सरकार ने उन पर विचार और इस विषय में कोई निर्णय किया है ?

रक्षा संगठन मंत्री (श्री त्यागी) :

(क) तथा (ख) जी, हां । बहुत से सुझाव प्राप्त हुये हैं । एक अस्थायी सूची बनाई गई है जिस पर और राय लेने के लिये वह यूनिट्स आदि में भेजी गई है । कुछ शब्दों का सचमुच प्रयोग किया जा रहा है ।

Diamond Mines

56. { **Shri S. N. Das** :
Shri T. B. Vittal Rao :

Will the Minister of Natural Resources and Scientific Research be pleased to state :

(a) whether the Committee appointed to investigate the working of the Diamond Mining industry in Vindhya Pradesh has submitted its report;

(b) if so, it has been considered by Government; and

(c) what are its important features?

The Minister of Natural Resources (Shri K. D. Malaviya) : (a) to (c). No, Sir.

शिल्प शिक्षकों का प्रशिक्षण

५७. श्री नवल प्रभाकर : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि बुनियादी शिक्षा के विस्तार की योजना के अधीन, उसके आरम्भ होने के काल से, शिल्प शिक्षकों के प्रशिक्षण के लिये सरकार ने अभी तक जो काम किया है, उसकी प्रगति क्या है ?

शिक्षा मंत्री के सभासचिव (डा० एम० एम० दास) : इसका विवरण सभा-पटल पर रख दिया गया है [वेकिये परिशिष्ट १, अनुबन्ध संख्या ३९]।

S. A. Venkatraman

58. **Shri Gidwani** : Will the Minister of Home Affairs be pleased to state:

(a) when the proceedings against **Shri S. A. Venkatraman** were started;

(b) when the proceedings were finally over; and

(c) how much amount has been spent by the Government on this case so far?

The Deputy Minister of Home Affairs (Shri Datar) : (a) and (b). The Proceedings under the Public Servants' Enquiries Act commenced on the 3rd March 1953 and ended with the officer's dismissal on the 17th September, 1953.

(c) The expenditure incurred for the proceedings under the Act referred to was Rs. 6,395-9-0.

The proceedings under the Public Servants' Enquiries Act was followed by Criminal prosecution. Shri Venkataraman has been convicted by the District Judge, and the conviction was upheld but the sentence enhanced by the Punjab High Court. His appeal to the Supreme Court is now pending. As the Criminal proceedings are not yet complete, the total expenditure in this respect cannot be calculated.

Private Schools' Management

59. Dr. Ram Subhag Singh : Will the Minister of Education be pleased to state:

(a) whether it is a fact that Government have made certain suggestions to State Governments for improving the management of Private Schools in India; and

(b) if so, what are main features thereof?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das) : (a) Yes.

(b) A copy of D. O. letter No. D. 6200/54-D.6 dated 1-10-54 issued to the State Governments on the subject is attached [See Appendix I, annexure No. 40].

N. C. C.

60. Shri Sivamurthi Swami : Will the Minister of Defence be pleased to state:

(a) the number of N.C.C. Camps which have been organised this year;

(b) the total number of trainees who have taken part in them and the amount of money spent on them ;

(c) the nature of Socio-economic activities performed in each State, camp-wise;

(d) the expenditure met by the Government (campwise); and

(e) whether Government propose to continue this scheme in future?

The Minister of Defence Organisation (Shri Tyagi) : (a) 19.

(b) 9115. Rs. 5,64,974/-.

(c) and (d). A statement is laid on the Table of the House. [See Appendix I, annexure No. 41].

(e) Yes.

Youth Hostels

61. Shri Bibhuti Mishra : Will the Minister of Education be pleased to state whether Government have given any aid to the Youth Hostel which was recently established near the Qutab Minar, Delhi ?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das) : A grant of Rs. 4,620/- was sanctioned in 1953-54.

Lignite

62. Shri Subodh Hesda : Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether it is a fact that a large deposit of Lignite has been found in some parts of Lakhpat Taluka of the Western Kutch;

(b) whether Government have made a complete survey of this area; and

(c) whether other minerals like China Clay, Gypsum, Bauxite and Coal are also available in this Taluka ?

The Minister of Natural Resources (Shri K. D. Malaviya) : (a) to (c). A statement giving the required information is attached. [See Appendix I, annexure No. 42].

Scheduled Castes and Scheduled Tribes

**63. { Shri Nanadas:
Shri Gopala Rao:**

Will the Minister of Home Affairs be pleased to state:

(a) whether the Union Deputy Minister recently went on a tour of South India to examine the conditions of Scheduled Castes and Scheduled Tribes in the area ; and

(b) whether any schemes for their improvement have been worked out as a result of his tour?